## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 128/397-398/NCLT/AHM/2016 (New) CP No. 55/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Avni Dharmesh Patel

V/s.

Venus Procon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. ALKESH JALAN

PRACTISTIVG PETITIONER COMPANY SECRETARY

Learned PCS Mr. Alkesh Jalan present for Petitioner. None present for Respondent.

Heard arguments of Learned PCS for petitioner.

For hearing Respondents, list the matter on 24.08.2017.

MEMBER JUDICIAL

Dated this the 27th day of July, 2017.